

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/27(KB)2023
IN
C.A.(CAA)/146(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MAYAJAN TEA CO PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Aditya Vikram Verma, CA

] For the Petitioner

Mr. Sudhir Kapoor, Joint Director

] from the office of RD(ER), Kolkata

ORDER

1. Ld. Counsel for the parties present.
2. Heard. **Reserved for Order.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**